

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.12.2019


ORDER NO. 289 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 200 of 2019 for CESTAT Delhi** to the extent indicated below :

On 19.12.2019 at 10.30 a.m. Shri Anil Choudhary, Hon'ble Member (J) and Shri C.L. Mahar, Hon'ble Member (T) will hear all Division Bench matters.

Hon'ble President will do chamber work.

By order,


19/12/19
(Uma Shankar Verma)
Assistant Registrar

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19/12/19
Asstt. Registrar